

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/183/2024 in Company Petition 34/241/2024
NAME OF THE COMPANY	Hi in concepts Pvt Ltd & 2 others
NAME OF THE PETITIONER(S)	Arvind Kumar Raghuvanshi
NAME OF THE RESPONDENT(S)	Hi in concepts Pvt Ltd & 2 others
UNDER SECTION	241

ORDER

IA (IBC)/183/2024

Present: Ld. Counsel Mr. Y. Suryanarayana along with Mr. Harsh Chowdary
for the Applicant.

Ld. PCS Mr. Shaik Gouse for the Respondent No.1 and 2.

Ld. Counsel Mr. J. Raghu for the Respondent No.3.

Respondents are directed to file counters and rejoinder if any, by the Applicant.
Matter is adjourned to 30.08.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)